

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:421
ANSWERED ON:25.11.2014
COMPENSATION TO RIOT VICTIMS
Roy Prof. Saugata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has enhanced the compensation to the victims of anti-Sikh riots in 1984;
- (b) if so, the details thereof;
- (c) whether compensation for victims of communal and terrorist violence have also been enhanced;
- (d) if so, the details thereof; and
- (e) whether the Government has any proposal to set up a memorial for the victims of 1984 anti-Sikh riots and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) & (b): No, Madam, however the Government of India has provided the ex-gratia to the victims of 1984 anti-Sikh riots through a 'rehabilitation Package' in 2006. A sum of Rs. 534.20 crore has already been disbursed till date by the concerned States/UTs under this package.

(c) & (d): The Central government administer a scheme titled "Central assistance to the Civilian victims of Terrorist/communal/Naxal Violence" for the sustenance and maintenance of the families of the civil victims of Terrorist/Communal/Naxal violence. Under this scheme, an amount of Rs. 3.00 lakh is given to the civilian victims/Next of Kin (NoK) of the victim in the case of death or incapacitation/disability with 50% or more, subject to the condition that no employment has been provided to any of the family members of the victims by the State Government.

(e): No, Madam, the Government has no such proposal.